

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0009631/2020	MAHESH JAGADEV VS STATE OF ODISHA	SOUBHAGYA S. DAS VS	KANAS /90 /2020 S.D.J.M.,PURI(Puri) GR/0001529/2020
2	BLAPL/0009632/2020	LIKU @ DIBYA RANJAN PARIDA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	KEGAON /77 /2020 S.D.J.M.-CIVIL JUDGE (JD),DHARAMGARH(Kalahandi) CT/0000280/2020
3	BLAPL/0009633/2020	SUSANTA KUMAR SAHOO @ SUSANTA SAHUPRABHAT KUMAR PRAHARAJ VS STATE OF ODISHA	VS	CHANDRASEKHARPUR /434 /2020 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0005295/2020
4	BLAPL/0009634/2020	CHANDAN KUMAR NAYAK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	KAMARDA /112 /2020 J.M.F.C.,JALESWAR(Baleshwar) CT/0000755/2020
5	BLAPL/0009635/2020	SOMANATH MAJHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	JHARIGAM /99 /2018 ADJ,UMERKOTE(Nabarangapur *) CT/0000003/2019
6	BLAPL/0009636/2020	DILLIP MALIK VS STATE OF ODISHA	DIBYA JYOTI SAHOO VS	TIHIDI /401 /2020 SPL. JUDGE,BHADRAK(Bhadrak *) Spl/0000086/2020
7	BLAPL/0009637/2020	SONU JENA VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAJGANGPUR /349 /2020 J.M.F.C.,RAJGANGPUR(Sundargarh) GR/0000602/2020
8	BLAPL/0009638/2020	PADMALOCHAN MALIK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	PATTAMUNDAI /409 /2020 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *) GR/0000409/2020
9	BLAPL/0009639/2020	BASAN KISHAN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	LAHUNIPADA /131 /2018 S.D.J.M.-CIVIL JUDGE (SD),BONAI(Sundargarh) GR/0000506/2018
10	BLAPL/0009640/2020	TUKUNA SAHU VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	ANGUL TOWN /1276 /2020 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anugul *) GR/0002139/2020
11	BLAPL/0009641/2020	KUNA @ MADAN BAliAR VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	BAUNISUNI /105 /2020 SPECIAL JUDGE,BAUDH(Baudh *) Spl/0000021/2020

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
12	BLAPL/0009642/2020	SUJIT MOHANTY VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	JEYPORE SADAR /217 /2019 SESSIONS JUDGE-CUM-SPL.JUDGE,KORAPUT(Koraput) TR/0000075/2019
13	BLAPL/0009643/2020	DHARYA @ DURYODHAN MAJHI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	TITILAGARH /464 /2020 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH(Balangir) GR/0000601/2020
14	BLAPL/0009644/2020	BANAMALI@TULARAM ROHIDAS VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	LAIKERA /185 /2018 DISTRICT AND SESSIONS JUDGE,JHARSUGURAH(Jharsuguda *) CT/0000017/2019
15	BLAPL/0009645/2020	BIKASH BHATTA @ PAPINA VS STATE OF ODISHA	BIJAYA KUMAR PARIDA VS	PARADEEP LOCK /215 /2020 J.M.F.C.,KUJANG(Jagatsinghapur *) GR/0000947/2020
16	BLAPL/0009646/2020	SK. ASIHK VS STATE OF ODISHA	MANOJ KUMAR PATI VS	SPL.TASK FORCE /21 /2020 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000048/2020
17	BLAPL/0009647/2020	MANAS RANJAN MUDULI @ PAPU VS STATE OF ODISHA	UDIT RANJAN JENA VS	// S.D.J.M.,BHADRAK(Bhadrak *) 2(A)CC/0000263/2020
18	BLAPL/0009648/2020	SHIVA @ SIBA KARUA VS STATE OF ODISHA	SIDHARTHA DAS VS	BARBIL /155 /2020 () //
19	BLAPL/0009649/2020	FASA @ PRATAP SUNA VS STATE OF ODISHA	UDIT RANJAN JENA VS	DEOGAON /246 /2020 () //
20	BLAPL/0009650/2020	SAGIR KHAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	LAXMISAGAR P.S. /329 /2020 () //
21	BLAPL/0009651/2020	PANCHA @ PANCHANAN MALLIK VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /219 /2019 () //
22	BLAPL/0009652/2020	SIBA PRASAD BINDHANI@SIBU VS STATE OF ODISHA	SRILABALA JENA VS	KOREI /269 /2020 () //
23	BLAPL/0009653/2020	KUNJA RANA	NIRANJAN SINGH (1)	SINDHIKELA PS /150 /2019

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0009654/2020	ABHIRAM PANGI	JUGALA KISHORE PANDA	MALKANGIRI /340 /2020
		VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkangiri *)
		STATE OF ODISHA		TR/0000107/2020
25	BLAPL/0009655/2020	SUKANTA @ SUKANT KISHORE PANDA	JUGALA KISHORE PANDA	PURUSHOTTAMPUR /286 /2020
		VS	VS	J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),PURUSHOTAMPUR(Ganjam)
		STATE OF ODISHA		GR/0000278/2020
26	BLAPL/0009656/2020	SUKANTA @ SUKANT KISHORE PANDA	JUGALA KISHORE PANDA	SHERAGADA /124 /2020
		VS	VS	J.M.F.C.,ASKA(Ganjam)
		STATE OF ODISHA		GR/0000204/2020
27	BLAPL/0009657/2020	SUKANTA @ SUKANT KISHORE PANDA	JUGALA KISHORE PANDA	HINJILI (ASKA) /398 /2020
		VS	VS	J.M.F.C.,HINJILI(Ganjam)
		STATE OF ODISHA		GR/0000348/2020
28	BLAPL/0009658/2020	DASARATHI BISOI	JUGALA KISHORE PANDA	ORKEL /201 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0009659/2020	SATYAJIT PARIDA	SMRUTI RANJAN MOHAPATRA	PIPLI /376 /2020
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0009660/2020	SUKANTA @ SUKANT KISHORE PANDA	JUGALA KISHORE PANDA	HINJILI (ASKA) /396 /2020
		VS	VS	()
		STATE OF ODISHA		//
31	CMAPL/0000273/2020	KRUSHNA CHANDRA MOHAPATRA	ADV	//
		VS	VS	()
		C.M.D, BSNL		//
32	CMP/0000718/2020	PRAFULLA KUMAR BARIK	ANAM CHARAN PANDA	//
		VS	VS	()
		JAYANTA KISHORE BARIK		//
33	CMP/0000719/2020	PRADYUMNA KUMAR SAHOO	S.K.NAYAK(2)	//
		VS	VS	()
		PALLISHREE DAS		//
34	CONTC/0006473/2020	ANANTA CHARAN HOTTA	MANAS PATI	//
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

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35	CONTC/0006474/2020	KISSAN KUMAR BHULESWAR PRADHAN VS ANU GARG	ADV VS	// // 0 //
36	CONTC/0006475/2020	SADASIVA NAYAK VS SASWAT MISHRA	ADV. VS	// 0 //
37	CONTC/0006476/2020	RAKESH SAHU VS BIBHUTIBHUSAN PUROHIT	ADV. VS	// 0 //
38	CONTC/0006477/2020	GHANASHYAM PANTHEI VS SUDHANSU BHUSAN SAMAL	ADV VS	// 0 //
39	CONTC/0006478/2020	DULIMANI HEMBRAM VS SANJAY KUMAR RATH	ADV VS	// 0 //
40	CONTC/0006479/2020	DR. BHAGABATA BEHERA VS SASWAT MISHRA	ADV VS	// 0 //
41	CONTC/0006480/2020	RABINDRA DIXIT VS DR. KANWAR VISHAL SINGH	ADV. VS	// 0 //
42	CONTC/0006481/2020	SAILABALA SAHOO VS SATYABRATA SAHOO	ADV VS	// 0 //
43	CONTC/0006482/2020	RUDRA NARAYAN PARIDA VS STATE OF ODISHA	ADV. VS	// 0 //
44	CONTC/0006483/2020	PRADIP KUMAR RATHA VS STATE OF ORISSA	ADV VS	// 0 //
45	CONTC/0006484/2020	SUBAS CHANDRA SAHU VS STATE OF ORISSA	ADV VS	// 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

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46	CONTC/0006485/2020	MUKUNDA CHANDRA MISHRA VS STATE OF ODISHA	ADV. VS	// 0 //
47	CONTC/0006486/2020	BINOY KUMAR MISHRA VS STATE OF ORISSA	ADV VS	// 0 //
48	CONTC/0006487/2020	PREMANANDA JENA VS BALWANT SINGH	ADV. VS	// 0 //
49	CONTC/0006488/2020	SUSHANTA KUMAR JENA VS ANU GARG	ADV VS	// 0 //
50	CONTC/0006489/2020	SUSANTA KUMAR DAS VS SASWAT MISHRA	ADV. VS	// 0 //
51	CONTC/0006490/2020	NIRANJAN MOHAPATRA VS SATYABRATA SAHU	ADV VS	// 0 //
52	CONTC/0006491/2020	PRADEEP KUMAR BEHERA VS SATYABRATA SAHU	ADV. VS	// 0 //
53	CONTC/0006492/2020	PRAGYAN PATRA VS TAHASILDAR,BHUBANESWAR	ADV. VS	// 0 //
54	CONTC/0006493/2020	GUNANIDHI PATRA VS BALWANT SINGH	ADV. VS	// 0 //
55	CONTC/0006494/2020	SANJUKTA PATRA VS BALWANT SINGH	ADV VS	// 0 //
56	CONTC/0006495/2020	SATRUGHAN SAHOO VS BALWANT SINGH	ADV. VS	// 0 //
57	CONTC/0006496/2020	PRABHASINI JENA	ADV	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

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		VS	VS	0
		BALWANT SINGH		//
58	CONTC/0006497/2020	PRABHATI MOHAPATRA	ADV.	//
		VS	VS	0
		BALWANT SINGH		//
59	CONTC/0006498/2020	SULOCHANA MOHAPATRA	ADV	//
		VS	VS	0
		BALWANT SINGH		//
60	CONTC/0006499/2020	SAUMYARANJAN JENA	ADV.	//
		VS	VS	0
		BALWANT SINGH		//
61	CONTC/0006500/2020	BIKRAM SINGH	RABI NARAYAN BEHERA	//
		VS	VS	0
		MADHUSUDAN NAYAK		//
62	CONTC/0006501/2020	BALARAM SINGH	RABI NARAYAN BEHERA	//
		VS	VS	0
		MADHUSUDAN NAYAK		//
63	CONTC/0006502/2020	SANTOSH KUMAR KALET	ADV	//
		VS	VS	0
		BISHNUPADA SETHY		//
64	CONTC/0006503/2020	ALEXANDAR SINGH	ADV.	//
		VS	VS	0
		KAVITA JALAN		//
65	CONTC/0006504/2020	KAMINI LENKA @ KAMINI KHATUA	ADV	//
		VS	VS	0
		BHABANI SHANKAR CHAYANI		//
66	CONTR/0000073/2020	BANAMBAR BARIK	ADV	//0
		VS	VS	0
		AJAY PRATAP SWAIN		//
67	CRLA/0000647/2020	TUKUNA @ PRATAP BARIK	MANORANJAN PADHY	NAUGAON /175 /2014
		VS	VS	DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR(Jagatsinghapur *)
		STATE OF ODISHA		CT/0000078/2015
68	CRLA/0000648/2020	PRASAN KUMAR PATRA	ASHWINI KUMAR DAS	EOW,BHUBANESWAR /17 /2018
		VS	VS	PRESIDING OFFICER,DESIGNATED COURT(Cuttack)

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

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69	CRLMC/0001840/2020	STATE OF ODISHA PABITRA SWAIN @ BICHITRA SWAIN @ BADA S. PANI VS	S. PANI KUMAR LENKA VS	CT/0000014/2018 MALGODOWN /105 /1992 S.D.J.M.,CUTTACK SADAR(Cuttack)
70	CRLMC/0001841/2020	STATE OF ORISSA SANGRAM KESHARI NAYAK VS	SAHASRA JYOTI NANDA VS	GR/0001080/1992 NIALI /269 /2020 ()
71	CRLMC/0001842/2020	STATE OF ODISHA NIVEDITA PADHI VS	GOURI MOHAN RATH VS	// BARANGA /204 /2020 P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack)
72	CRLMC/0001843/2020	STATE OF ODISHA BAIDHAR @ NIRANJAN PRADHAN VS	AKSHAYA KUMAR PANDEY VS	CT/0000191/2020 MAHAKALPARA /38 /2011 ()
73	CRLMC/0001844/2020	STATE OF ODISHA SUSANTA KUMAR SAMAL VS	ASHOK KU. SAHOO VS	// KENDRAPARA /458 /2007 ()
74	CRLMC/0001845/2020	STATE OF ORISSA MANGA ORAM VS	SOUMYA RANJAN DAS VS	// BISRA /20 /2019 ()
75	CRLMC/0001846/2020	STATE OF ODISHA RAJENDRA KUMAR SAHOO VS	DINESH KUMAR MOHANTY VS	// DASPALLA /114 /2019 ()
76	CRLMC/0001847/2020	STATE OF ODISHA DAMA@SUSHIL KUMAR MOHAPATRA VS	SIDHESWAR MOHANTY VS	// ATHAMALLIK /21 /2019 ()
77	CRLMC/0001848/2020	STATE OF ODISHA AMIT KUMAR VS	DIPTI RANJAN BHOKTA VS	// JEYPORE TOWN /167 /2020 ()
78	CRLMC/0001849/2020	STATE OF ORISSA BISWAJIT PATTNAYAK@ PATTNAIK VS	B.S.RAYAGURU VS	// KHANDAGIRI P.S. /372 /2018 ()
79	CRLMC/0001850/2020	STATE OF ODISHA SHEIKH GAFOOR VS STATE OF ORISSA	DIPTI RANJAN BHOKTA VS	// NANDAPUR /26 /2012 () //

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

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80	CRLMC/0001851/2020	BASUDEV SWAIN VS STATE OF ODISHA	JAYADEBA BEHERA VS	RANPUR /31 /2008 () //
81	CRLMC/0001852/2020	NARAYAN PATNAIK VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE SADAR /24 /2020 () //
82	CRLMP/0001740/2020	REKHA RANI DAS VS SUNAMANI DEI	S.C.CHOUDHURY VS	/ /0 () //
83	CRLMP/0001741/2020	MAGUNI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	/ /0 () //
84	CRLMP/0001742/2020	PAKANTI VENKATA SOMESWAR RAO VS STATE OF ODISHA	SANGRAM RATH VS	/ /0 () //
85	CRLMP/0001743/2020	BASANTA BHUYAN VS STATE OF ODISHA	NIRANJAN SINGH (1) VS	/ /0 () //
86	CRLMP/0001744/2020	KAMALA DEI VS STATE OF ODISHA	GOPINATH MISHRA VS	/ /0 () //
87	CRLMP/0001745/2020	PRAMILA DIXIT VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	/ /0 () //
88	FAO/0000754/2020	PRAMOD KUMAR NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha *) Gia/0000112/2011
89	FAO/0000755/2020	ALAKA DAS VS STATE OF ODISHA	S.PATTANAİK VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha *) Gia/0000419/2015
90	FAO/0000756/2020	MANAGING COMMITTEE OF JAYA JAGANNA VS STATE OF ODISHA	SPRINTIA SACHOL VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR(Khordha *) Gia/0000079/2014
91	MACA/0000812/2020	LAIBAN PAIKACHANDAN @ LAEBAN	SUSIL KUMAR MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

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		VS	VS	1ST MACT,CUTTACK(Cuttack)
92	MACA/0000813/2020	MADHUSUDAN PADHAN THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.	VS	Mac/0001014/2016 //
93	MACA/0000814/2020	CHHABILA NATH PRAVAT KUMAR SATAPATHY	VS SATYABRATA MOHANTY	3RD MACT,JAGATSINGHPUR(Jagatsinghapur *) Mac/0000187/2016 //
94	MATA/0000121/2020	VS KABITA NAYAK SARAT CHANDRA PRADHAN	VS BASUDEV PUJARI	III M.A.C.T.,BHUBANESWAR(Khordha *) Mac/0000129/2017 //
95	RVWPET/0000342/2020	NALINI PRAVA DAS CHIEF EXECUTIVE OFFICER,URBAN CO-OPERATIVE BANK LTD	VS CHEVANKUMAR MISHRA	Mat/0000018/2015 // ()
96	RVWPET/0000343/2020	NAYANA BEHERA THE COMMISSIONER OF SALES TAX,(CT AND CST),ODISHA	VS VS	// ()
97	RVWPET/0000344/2020	M/S.KAMDAR SALES ORGANISATION JAYARAM MARANDI	VS ADV	// ()
98	RVWPET/0000345/2020	STATE OF ODISHA CHIEF GENERAL MANAGER, STATE BANK OF INDIA	VS DEBIPRASAD SARANGI	// ()
99	TRP(C)/0000244/2020	SANTOSH KUMAR MALLICK LOKANATH RANASINGH	VS MRITUNJAY BANERJEE	// // JUDGE FAMILY COURT,BHUBANESWAR(Khordha *)
100	WA/0000820/2020	VS SONALISA RANASINGH CHAND ALLI KHAN	VS SUSHANTA KUMAR MISHRA	CP/0000550/2020 // ()
101	WA/0000821/2020	VS ABU BAKAR KHAN DR. KARI BENU GOPAL PATRO	VS DR. J.K.LENKA	// // ()
102	WP(C)/0038320/2020	VS STATE OF ODISHA GAYATRI PARIDA	VS BIRAJA PRASANNA SATAPATHY	// // ()

ORISSA HIGH COURT**FILING REPORT AS ON :30/12/2020**

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103	WP(C)/0038321/2020	STATE OF ODISHA KAILASH CHANDRA BISWAL VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
104	WP(C)/0038322/2020	STATE OF ODISHA BISMAYA KUMAR SAHOO VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
105	WP(C)/0038323/2020	STATE OF ODISHA AMBIKA PANI VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
106	WP(C)/0038324/2020	STATE OF ODISHA PRIYARANJAN PANDA VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
107	WP(C)/0038325/2020	STATE OF ODISHA SAGARIKA ROUT VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
108	WP(C)/0038326/2020	STATE OF ODISHA GAYATRI SAHOO VS	KHIROD K.ROUT VS	// // 0
109	WP(C)/0038327/2020	STATE OF ODISHA SESHNAG PRADHAN VS	MANOJ KUMAR MOHANTY VS	// // 0
110	WP(C)/0038328/2020	STATE OF ODISHA JASMINEE SAHOO VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
111	WP(C)/0038329/2020	STATE OF ODISHA SANJU NAYAK VS	B.DASH VS	// // 0
112	WP(C)/0038330/2020	STATE OF ODISHA AMULYA KUMAR TRIPATHY VS	TUSHAR KANTA NAYAK VS	// // 0
113	WP(C)/0038331/2020	STATE OF ODISHA NIHARIKA JENA VS STATE OF ODISHA	DINESH KUMAR MOHANTY VS	// // 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :30/12/2020**

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114	WP(C)/0038332/2020	TUKU KUND VS STATE OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// 0 //
115	WP(C)/0038333/2020	RANJITA MISHRA VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
116	WP(C)/0038334/2020	ITISHREE PRATIHARI VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
117	WP(C)/0038335/2020	TRUPTI BARIK VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
118	WP(C)/0038336/2020	ASHOK KUMAR KHANDEWAL VS STATE OF ODISHA	H.S.SATAPATHY VS	// 0 //
119	WP(C)/0038337/2020	SURESH KUMAR PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
120	WP(C)/0038338/2020	ANUSUYA SETHY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
121	WP(C)/0038339/2020	PRAVASINI SATAPATHY VS STATE OF ODISHA	BIRAJA PRASANNA SATAPATHY VS	// 0 //
122	WP(C)/0038340/2020	BUDHADEBA BEHERA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
123	WP(C)/0038341/2020	DEBARAJA BARIKI VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	// 0 //
124	WP(C)/0038342/2020	RAJALAXMI DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
125	WP(C)/0038343/2020	PRABIR KUMAR DASH	SASHI BHUSAN JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0038344/2020	SATYAPRIYA KHUNTIA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
127	WP(C)/0038345/2020	SAILENDRA PRASAD MENDILY	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0038346/2020	LAXMIMANI NATH	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0038347/2020	SANTOSH KUMAR JENA	L.K.MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0038348/2020	SANTOSH KUMAR DALAI	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0038349/2020	AVIMANYU PANDA	R.P.DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0038350/2020	PRAMOD KUMAR PADHAN	SASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0038351/2020	MUKESH GUIN	B.DASH	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0038352/2020	MANJULATA MOHANTY	R.P.DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0038353/2020	SNIGDHARANI DAS	R.P.DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0038354/2020	PRASANTA KUMAR DASH	SASHI BHUSAN JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
137	WP(C)/0038355/2020	STATE OF ODISHA RUPESH KUMAR PRADHAN VS	SHASHI BHUSAN JENA VS	// // 0
138	WP(C)/0038356/2020	STATE OF ODISHA NIRANJAN BARIKI VS	MANORANJAN MOHAPATRA VS	// // 0
139	WP(C)/0038357/2020	STATE OF ODISHA NAMITARANI MAHARANA VS	R.P.DALAI VS	// // 0
140	WP(C)/0038358/2020	STATE OF ODISHA LAXMIDHAR PATRA VS	SASHI BHUSAN JENA VS	// // 0
141	WP(C)/0038359/2020	STATE OF ODISHA SUDARSAN DASH VS	BEDPRAKASH DALAI VS	// // 0
142	WP(C)/0038360/2020	STATE OF ODISHA M/S. BASANTI ELECTRICAL AND CONSTRUCTION VS	UDENDRA KUMAR SAMAL VS	// // 0
143	WP(C)/0038361/2020	STATE OF ODISHA M/S MINERALS TRADER, BHUBANESWAR VS	IPSIT AROBIND ACHARYA VS	// // 0
144	WP(C)/0038362/2020	STATE OF ODISHA AMIT SRIVASTAV VS	M/S.-P.R.SINGH VS	// // 0
145	WP(C)/0038363/2020	REGIONAL TRANSPORT OFFICER, KEONJHAR BICHITRA NARAYAN MISHRA VS	JATINDRA KUMAR MOHAPATRA VS	// // 0
146	WP(C)/0038364/2020	STATE OF ODISHA SULOCHANA MAHAKUD VS	JASHOBANTA DASH VS	// // 0
147	WP(C)/0038365/2020	STATE OF ODISHA BICHITRA NARAYAN MISHRA VS UNION OF INDIA	JATINDRA NARAYAN MOHAPATRA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	WP(C)/0038366/2020	MANJU SRIVASTAV VS REGIONAL TRANSPORT OFFICER, KEONJHAR	M/S-P.R.SINGH VS	// 0 //
149	WP(C)/0038367/2020	INDIRA SATAPATHY VS EXECUTIVE ENGINEER(ELECTRICAL) BBSR	TRILOCHAN PANIGRAHI VS	// 0 //
150	WP(C)/0038368/2020	KATHIA BARIKI VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	// 0 //
151	WP(C)/0038369/2020	MANJU SRIVASTAV VS REGIONAL TRANSPORT OFFICER, KEONJHAR	M/S-P.R.SINGH VS	// 0 //
152	WP(C)/0038370/2020	RAJ KISHORE SAMAL VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	// 0 //
153	WP(C)/0038371/2020	AMIT SRIVASTAV VS REGIONAL TRANSPORT OFFICER, KEONJHAR	M/R-P.R.SINGH VS	// 0 //
154	WP(C)/0038372/2020	NIDHI BHANJA VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	// 0 //
155	WP(C)/0038373/2020	T.NIKHIL CHAKRAVARTY VS STATE OF ODISHA	P.V.BALAKRISHNA VS	// 0 //
156	WP(C)/0038374/2020	MEGHANADA NAYAK VS STATE OF ODISHA	MANORANJAN MOHAPATRA VS	// 0 //
157	WP(C)/0038375/2020	PUSPAMITRA BEHERA VS STATE OF ODISHA	PRADEEP KUMAR SAHOO VS	// 0 //
158	WP(C)/0038376/2020	RAJKISHORE NAIK VS STATE OF ODISHA	MOHENDRA DALAI VS	// 0 //
159	WP(C)/0038377/2020	BRAJABANDHU @ BRAJA BARIKI	MANORANJAN MOHAPATRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0038378/2020	GOLAK CHANDRA SAHOO	PRADEEP KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0038379/2020	LINGARAJ PANI	MANORANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0038380/2020	LOCHAN SAHU	DILLIP KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0038381/2020	MANJULATA SENAPATY	DILIP KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0038382/2020	RAJKISHORE PANDA	MOHENDRA DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0038383/2020	UGRASEN GUNTHA	S.C.CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0038384/2020	JOGINATH NAYAK	MANORANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0038385/2020	RABINDRA NAYAK	MOHENDRA DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0038386/2020	LINGARAJ MOHANTY	MANORANJAN MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0038387/2020	GOPINATH HANTAL	S.C.CHOUDHURY	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0038388/2020	SUDHIR BISWAL	MOHENDRA DALAI	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
171	WP(C)/0038389/2020	STATE OF ODISHA RAJA BARIKI VS	MANORANJAN MOHAPATRA VS	// // 0
172	WP(C)/0038390/2020	STATE OF ODISHA SHIKHAR BARIKI VS	MANORANJAN MOHAPATRA VS	// // 0
173	WP(C)/0038391/2020	STATE OF ODISHA KAMADEBA MALIK VS	MANORANJAN MOHAPATRA VS	// // 0
174	WP(C)/0038392/2020	STATE OF ODISHA BANAMBAR BEHERA VS	BHASKAR SAMANTARAY VS	// // 0
175	WP(C)/0038393/2020	STATE OF ODISHA DUTI GHADIA VS	B.S.TRIPATHY VS	// // 0
176	WP(C)/0038394/2020	SUB COLLECTOR, SONEPUR DOLAGOBINDA MALIK VS	MANORANJAN MOHAPATRA VS	// // 0
177	WP(C)/0038395/2020	STATE OF ODISHA HALADHAR SAHU VS	BHASKAR SAMANTARAY VS	// // 0
178	WP(C)/0038396/2020	STATE OF ODISHA SADANANDA KANHAR VS	GYANA RANJAN SETHI VS	// // 0
179	WP(C)/0038397/2020	STATE OF ODISHA PRAHALLAD PRADHAN VS	BHASKAR SAMANTARAY VS	// // 0
180	WP(C)/0038398/2020	STATE OF ODISHA SANTOSH KUMAR BISOYI VS	PRADEEP KUMAR DAS VS	// // 0
181	WP(C)/0038399/2020	STATE OF ODISHA MAYADHAR PUTHUL VS	PRATAP CHANDRA MISHRA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :30/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0038400/2020	MAMALI NAIK VS UNION OF INDIA	SAMARENDRA BAHADUR VS	// 0 //
183	WP(C)/0038401/2020	PRASANNA KUMAR BISWAL VS DIRECTOR OF EXPORT PROMOTION AND MARKETING NAYAPALLI, BBSR	ASHOK KUMAR MISRA VS	// 0 //
184	WP(C)/0038402/2020	JAGAJIBAN BARIK VS MANAGING DIRECTOR AND CHIEF EXECUTIVE OFFICER, PUNJAB NATIONAL BANK, NEW DELHI	UPENDRA KUMAR SAMAL VS	// 0 //
185	WP(C)/0038403/2020	SK.SAFIQUE VS GOVERMENT OF ODISHA	K.C.RAJGURU MOHAPATRA VS	// 0 //
186	WP(C)/0038404/2020	CHAITANYA MUKHI VS PRINCIPAL SECRETARY, S AND ME DEPARTMENT, KHURDA	KRISHNA CHANDRA SAHU VS	// 0 //
187	WP(C)/0038405/2020	GAGAN BIHARI PRADHAN VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
188	WP(C)/0038406/2020	NIRAKARA MAJHI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
189	WP(C)/0038407/2020	AMIYA KUMAR JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
190	WP(C)/0038408/2020	KRUSHNA CHANDRA JENA VS STATE OF ODISHA	SUVASISH PATTANAIAK VS	// 0 //
191	WP(C)/0038409/2020	SAROJINI NAIK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
192	WP(C)/0038410/2020	PARBIN BEE VS STATE OF ODISHA	B.K.NAYAK VS	// 0 //
193	WP(C)/0038411/2020	PRADIP KUMAR SATAPATHY	BIPIN KUMAR NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0038412/2020	RABINDRA PRADHAN	BIPIN KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0038413/2020	ANTARYAMI PANI	DILLIP KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0038414/2020	KALYANI SWAIN	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0038415/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		M/S. MAHANADI COALFIELD LTD., SAMBALPUR		//
198	WP(C)/0038416/2020	TAPASWINI NAYAK	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0038417/2020	MURCHHANA CHAKRA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0038418/2020	STATE OF ODISHA	ADDL. GOVT. ADVOCATE	//
		VS	VS	0
		M/S. MAHANADI COALFIELD LTD., SAMBALPUR		//
201	WP(C)/0038419/2020	NIHAR RANJAN MISHRA	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0038420/2020	SUKADEV PATNAIK	LALIT NARAYAN PATNAIK	//
		VS	VS	0
		TAHASILDAR, JATNI, KHORDHA		//
203	WP(C)/0038421/2020	STATE OF ODISHA	ADDL.STANDING COUNSEL	//
		VS	VS	0
		M/S.MAHANADI COALFIELDS LIMITED		//
204	WP(C)/0038422/2020	ITISHREE PARIDA	SHASHI BHUSAN JENA	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0038423/2020	STATE OF ODISHA SAGARIKA ACHARYA VS	SHASHI BHUSAN JENA VS	// // 0
206	WP(C)/0038424/2020	STATE OF ODISHA NIRADA CHANDRA KANHAR VS	SAMIR KUMAR MISHRA VS	// // 0
207	WP(C)/0038425/2020	REVENUE DIVISIONAL COMMISSIONER, SOUTHERN DIVISION, ODISHA SARAT GOCHAYAT VS	RABINDRA NATH PRUSTY VS	// // 0
208	WP(C)/0038426/2020	COLLECTOR, JAGATSINGHPUR UDASINI DHAL VS	SAMIR KUMAR MISHRA VS	// // 0
209	WP(C)/0038427/2020	STATE OF ODISHA JAGABANDHU PATRA VS	BIJAYA KUMAR PARIDA (2) VS	// // 0
210	WP(C)/0038428/2020	STATE OF ODISHA PRABHUDAYAL AGRAWAL VS	PRAVA RANJAN MISHRA VS	// // 0
211	WP(C)/0038429/2020	STATE OF ODISHA JAYAPRAKASH MISHRA VS	ASHOK DAS VS	// // 0
212	WP(C)/0038430/2020	THE COLLECTOR GANJAM ADAITA MOHARANA VS	SRIKANTA KU.NATH VS	// // 0
213	WP(C)/0038431/2020	COLLECTOR DHENKANAL BIHARILAL SAHU VS	PRAFULLA KUMAR KAR VS	// // 0
214	WP(C)/0038432/2020	SUB COLLECTOR BHAWANIPATNA STATE OF ODISHA VS	ADDL. GOVT. ADVOCATE VS	// // 0
215	WP(C)/0038433/2020	M/S. MAHANADI COALFIELD LTD, SAMBALPUR BIHARILAL SAHU VS	PRAFULLA KUMAR KAR VS	// // 0
		JUDGE IN CHARGE CIVIL COURT RECORD ROOM KALAHANDI		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0038434/2020	SANJAY KUMAR SENAPATI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
217	WP(C)/0038435/2020	KAPILESWAR MUND VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
218	WP(C)/0038436/2020	KALUCHARAN BARIK VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
219	WP(C)/0038437/2020	SIMANCHAL BEHERA VS STATE OF ODISHA	KISHOR CHANDRA SWAIN VS	// 0 //
220	WP(C)/0038438/2020	BIBHUTI BHUSAN ROUT VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
221	WP(C)/0038439/2020	AJAYA KUMAR BEHERA VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
222	WP(C)/0038440/2020	TAPAN KUMAR SAHU VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
223	WP(C)/0038441/2020	SADHURAM BHOI VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
224	WP(C)/0038442/2020	PRABHUDAYAL AGRAWAL VS STATE OF ODISHA	PRAVA RANJAN MISHRA VS	// 0 //
225	WP(C)/0038443/2020	M/S.MCNALLY BHARAT ENGINEERING LIMITED VS STATE OF ODISHA	GORURIMOHAN RATH VS	// 0 //
226	WP(C)/0038444/2020	KISHOR KUMAR MEHER VS STATE OF ODISHA	K.K.SWAIN VS	// 0 //
227	WP(C)/0038445/2020	PRABHUDAYAL AGRAWAL	PRAVA RANJAN MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0038446/2020	ARABINDA MOHANTY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0038447/2020	SUSHANTA KUMAR SETHI	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0038448/2020	PRAMOD KUMAR DAS	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0038449/2020	OM PRASAD PATRA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0038450/2020	PRAMOD KUMAR SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0038451/2020	SURYA KUMAR SAHU	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0038452/2020	SATYANANDA MALLICK	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0038453/2020	OM PRASAD PATRA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0038454/2020	AJAYA KUMAR MOHANTY	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0038455/2020	TANMAYEE MOHAPATRA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0038456/2020	KIRANBALA SWAIN	K.K.SWAIN	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	WP(C)/0038457/2020	STATE OF ODISHA AJAY KUMAR DAS VS	SURYA NARAYAN PATNAIK VS	// // 0
240	WP(C)/0038458/2020	STATE OF ODISHA HRUSHIKESH PRADHAN VS	K.K.SWAIN VS	// // 0
241	WP(C)/0038459/2020	STATE OF ODISHA NARAYAN PRASAD MISHRA VS	K.K.SWAIN VS	// // 0
242	WP(C)/0038460/2020	STATE OF ODISHA SUSHAMA BARIK VS	SURYA NARAYAN PATNAIK VS	// // 0
243	WP(C)/0038461/2020	STATE OF ODISHA NILIMA SWAIN VS	K.K.SWAIN VS	// // 0
244	WP(C)/0038462/2020	STATE OF ODISHA BINAPANI MAHALIK VS	S.N.PATANAIAK VS	// // 0
245	WP(C)/0038463/2020	STATE OF ODISHA RAMA CHANDRA UPADHYAY VS	K.K.SWAIN VS	// // 0
246	WP(C)/0038464/2020	STATE OF ODISHA PRATIBHA RANI PATRA VS	K.K.SWAIN VS	// // 0
247	WP(C)/0038465/2020	STATE OF ODISHA ASHOK KUMAR PRADHAN VS	K.K.SWAIN VS	// // 0
248	WP(C)/0038466/2020	STATE OF ODISHA SATYABRATA MISHRA VS	S.N.SHARMA VS	// // 0
249	WP(C)/0038467/2020	ODISHA RURAL HOUSING DEVELOPMENT CORPORATION LTD HRUDAYA CHAITAN DAS VS	JUGAL KISHORE PANDA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :30/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	WP(C)/0038468/2020	ABDUL TAIEB KHAN VS ODISHA RURAL HOUSING DEVELOPMENT CORPORATION LTD.	S.N.SHARMA VS	// 0 //
251	WP(C)/0038469/2020	BHARATI PRADHAN VS STATE OF ODISHA	JYOTI PRADHAN VS	// 0 //
252	WP(C)/0038470/2020	MANMANTH KUMAR PATRA VS ODISHA RURAL HOUSING DEVELOPMENT CORPORATION LTD.	S.N.SHARMA VS	// 0 //
253	WP(C)/0038471/2020	BIRENDRA KUMAR SAHOO VS ODISHA RURAL HOUSING DEVELOPMENT CORPORATION LTD	S.N.SHARMA VS	// 0 //
254	WP(C)/0038472/2020	HARISH CHANDRA PRADHAN VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
255	WP(C)/0038473/2020	BASANTI BISWAL VS STATE OF ODISHA	SIDHARTH PRASAD MISHRA VS	// 0 //
256	WP(C)/0038474/2020	RAJESH KUMAR BEHERA VS STATE OF ODISHA	SIDHARTH PRASAD MISHRA VS	// 0 //
257	WP(C)/0038475/2020	SURENDRA KUMAR MALLIK VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
258	WP(C)/0038476/2020	SUNAKAR SHUKLA VS STATE OF ODISHA	SARADA PRASANNA SARANGI VS	// 0 //
259	WP(C)/0038477/2020	MALAYA SEN RAJHANS VS STATE OF ODISHA	ANIMA KUMARI DEI VS	// 0 //
260	WP(C)/0038478/2020	RABINDRANATH MISHRA VS STATE OF ODISHA	S.C.SAMANTARAY VS	// 0 //
261	WP(C)/0038479/2020	ISWAR PRASAD NAYAK	SAILABALA JENA	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0038480/2020	NILAKANTHA PANIGRAHI	MANORANJAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0038481/2020	PRASANNA KUMAR PARIDA	R.C.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0038482/2020	HRUSHIKESH BALIARSINGH	PRAKASH K.MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0038483/2020	CHANDRA PRAVA SAMAL	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0038484/2020	SAROJINI SAHOO	S.C.SAMANTARAY	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0038485/2020	DEBANDRA KUMAR BEHERA	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0038486/2020	URMILA PARIDA	SANTANU KUMAR SARANGI	//
		VS	VS	0
		NESCO,JANUGANJ BALASORE		//
269	WP(C)/0038487/2020	B.APPALA NARASAMMA	SANTANU KUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0038488/2020	BHAGABAT PRASAD PANDA	SUNIL KUMAR PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0038489/2020	ASHUTOSHA SARANGI	SRINIVAS MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0038490/2020	DEBASHREE JENA	SUBHANKAR ROUT	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	WP(C)/0038491/2020	STATE OF ODISHA NAMITA PRADHAN VS	SUBHANKAR ROUT VS	// // 0
274	WP(C)/0038492/2020	STATE OF ODISHA SUKUTI BEWA VS	S.RATH VS	// // 0
275	WP(C)/0038493/2020	STATE OF ODISHA ALL INDIA SOCIETY FOR ELECTRONICS AND COMPUTER TECHNOLOGY (AISECT), BARGARH VS	VS	// // 0
276	WP(C)/0038494/2020	STATE OF ODISHA AMARENDRA PATI VS	S.N.SHARMA VS	// // 0
277	WP(C)/0038495/2020	ODISHA RURAL HOUSING DEVELOPMENT CORPORATION LTD, KHORDHA BANALATA ROUT VS	SUVASHISH PATTANAIAK VS	// // 0
278	WP(C)/0038496/2020	STATE OF ODISHA RAKESH RANJAN PATTANAIAK VS	Braja Mohan Sarangi VS	// // 0
279	WP(C)/0038497/2020	R.T.O CUTTACK RAKESH RANJAN PATTANAIAK VS	Braja Mohan Sarangi VS	// // 0
280	WP(C)/0038498/2020	R.T.O BHUBANESWAR SARAT CHANDRA SAHOO VS	S.N.SHARMA VS	// // 0
281	WP(C)/0038499/2020	ODISHA RURAL HOUSING DEVELOPMENT CORPORATION LTD. KHORDHA RAKESH RANJAN PATTANAIAK VS	Braja Mohan Sarangi VS	// // 0
282	WP(C)/0038500/2020	R.T.O SREEKANTA DAS VS	S.N.SHARMA VS	// // 0
283	WP(C)/0038501/2020	ODISHA RURAL HOUSING DEVELOPMENT CORPORATION LTD. KHORDHA S.KALPANA BEHERA VS	ARUN KUMAR BUDHA VS	// // 0
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :30/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	WP(C)/0038502/2020	RAKESH RANJAN PATTANAIAK VS R.T.O CUTACK	Braja Mohan Sarangi VS	// 0 //
285	WP(C)/0038503/2020	RAMAKANTA SAHOO VS ODISHA RURAL HOUSING DEVELOPMENT CORPORATION LTD. KHORDHA	S.N.SHARMA VS	// 0 //
286	WP(C)/0038504/2020	RABINDRA KUMAR ROUT VS REGIONAL TRANSPORT OFFICER CHANDIKHOLE	Braja Mohan Sarangi VS	// 0 //
287	WP(C)/0038505/2020	BIRAJA SANKAR MISHRA VS TAHASILDAR, BBSR	NIRMAL CHANDRA MOHANTY VS	// 0 //
288	WP(C)/0038506/2020	RAKESH RANJAN PATTANAIAK VS R.T.O, CUTTACK	Braja Mohan Sarangi VS	// 0 //
289	WP(C)/0038507/2020	NARAYAN SWAIN VS ODISHA RURAL HOUSING DEVELOPMENT CORPORATION LTD. KHORDHA	S.N.SHARMA VS	// 0 //
290	WP(C)/0038508/2020	SATYABRATA PATTANAIAK VS R.T.O, CUTTACK	Braja Mohan Sarangi VS	// 0 //
291	WP(C)/0038509/2020	RAKESH RANJAN PATTANAIAK VS R.T.O, CUTTACK	Braja Mohan Sarangi VS	// 0 //
292	WP(C)/0038510/2020	SACHIN OJHA VS STATE OF ODISHA	DR.J.K.LENKA VS	// 0 //
293	WP(C)/0038511/2020	RAKESH RANJAN PATTANAIAK VS R.T.O,BBSR	Braja Mohan Sarangi VS	// 0 //
294	WP(C)/0038512/2020	RAKESH RANJAN PATTANAIAK VS R.T.O, BBSR	Braja Mohan Sarangi VS	// 0 //
295	WP(C)/0038513/2020	PRASANTA KUMAR GHOSH	SUMANTA KUMAR NAYAK	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0038514/2020	KRUSHNA CHANDRA MISHRA	Braja Mohan Sarangi	//
		VS	VS	0
		R.T.O, BBSR 1		//
297	WP(C)/0038515/2020	KRUPASINDHU MOHANTY	ASHOK KUMAR ROUT	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER, CUTTACK		//
298	WP(C)/0038516/2020	SANKET KUMAR MISHRA	Braja Mohan Sarangi	//
		VS	VS	0
		R.T.O, ROURKELA		//
299	WP(C)/0038517/2020	NIRUPAMA SENAPATI	Braja Mohan Sarangi	//
		VS	VS	0
		REGIONAL TRANSPORT OFFICER CHANDIKHOLE		//
300	WP(C)/0038518/2020	ARATI PUJHARI	Braja Mohan Sarangi	//
		VS	VS	0
		R.T.O., SAMBALPUR		//
301	WP(C)/0038519/2020	RAMAKANTA MOHANTY	ASHOK KUMAR ROUT	//
		VS	VS	0
		UNION OF INDIA		//
302	WP(C)/0038520/2020	DHANANJAYA KUMAR GUPTA	Braja Mohan Sarangi	//
		VS	VS	0
		R.T.O, SUNDARGARH		//
303	WP(C)/0038521/2020	HEMANTA KUMAR PATRA	Braja Mohan Sarangi	//
		VS	VS	0
		REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR		//
304	WP(C)/0038522/2020	RITESH PATEL	Braja Mohan Sarangi	//
		VS	VS	0
		R.T.O, SUNDARGARH		//
305	WP(C)/0038523/2020	DHANANJAYA KUMAR GUPTA	Braja Mohan Sarangi	//
		VS	VS	0
		R.T.O, SUNDARGARH		//
306	WP(C)/0038524/2020	SUSIL KUMAR PARIDA	Braja Mohan Sarangi	//
		VS	VS	0

ORISSA HIGH COURT**FILING REPORT AS ON :30/12/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	WP(C)/0038525/2020	REGIONAL MANAGER, RESERVE BANK OF INDIA, BBSR NITYANANDA PANDA VS	ASHOK KUMAR ROUT VS	// // 0
308	WP(C)/0038526/2020	REGIONAL TRANSPORT OFFICER, CUTTACK DHANANJAYA KUMAR GUPTA VS	Braja Mohan Sarangi VS	// // 0
309	WP(C)/0038527/2020	R.T.O, SUNDARGARH RAKESH RANJAN PATTANAIAK VS	Braja Mohan Sarangi VS	// // 0
310	WP(C)/0038528/2020	R.T.O., CUTTACK DHANANJAYA KUMAR GUPTA VS	Braja Mohan Sarangi VS	// // 0
311	WP(C)/0038529/2020	R.T.O, SUNDARGARH JIBESWAR PATEL VS	Braja Mohan Sarangi VS	// // 0
312	WP(C)/0038530/2020	R.T.O., SUNDARGARH DIBYARANJAN DASH VS	SHASHI BHUSAN JENA VS	// // 0
313	WP(C)/0038531/2020	STATE OF ODISHA DHANANJAYA KUMAR GUPTA VS	Braja Mohan Sarangi VS	// // 0
314	WP(C)/0038532/2020	R.T.O, SUNDARGARH RITESH PATEL VS	Braja Mohan Sarangi VS	// // 0
315	WP(C)/0038533/2020	R.T.O., SUNDARGARH RAKESH RANJAN PATTANAIAK VS	Braja Mohan Sarangi VS	// // 0
316	WP(C)/0038534/2020	R.T.O, BBSR RAKESH RANJAN PATTANAIAK VS	Braja Mohan Sarangi VS	// // 0
317	WP(C)/0038535/2020	R.T.O., BHUBANESWAR GURPRITSINGH BEDI VS	Braja Mohan Sarangi VS	// // 0
		R.T.O, SAMBALPUR		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
318	WP(C)/0038536/2020	D.C.PRADHAN VS STATE OF ODISHA	DAYANIDHI MOHANTY VS	// 0 //
319	WP(C)/0038537/2020	FAKIRA CHARAN SETHI VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
320	WP(C)/0038538/2020	MADHUMATI LENKA VS STATE OF ODISHA	S.K.SAMAL VS	// 0 //
321	WP(C)/0038539/2020	SATYANANDA PARIDA VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// 0 //
322	WP(C)/0038540/2020	BALI HARACHANDI THAKURANI BIJE, NARASIMHAKUMAR VS FAKIR PUJARI	SURESH KUMAR PRADHUR VS	// 0 //
323	WP(C)/0038541/2020	GOURANG BARIK VS STATE OF ODISHA	PURUSOTTAM CHULLI VS	// 0 //
324	WP(C)/0038542/2020	MD.ZAHEER ALLAM KHAN VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	// 0 //
325	WP(C)/0038543/2020	MAHENDRA NATH MANDAL VS PRINCIPAL SECRETARY TO GOVT, BBSR	MANAS PATI VS	// 0 //
326	WP(C)/0038544/2020	SUVENDU KUMAR SATAPATHY VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
327	WP(C)/0038545/2020	FAKA LENKA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
328	WP(C)/0038546/2020	NIRUPAMA ROUT VS PARADEEP PORT TRUST, JAGATSINGHPUR	DIGAMBARA MISHRA VS	// 0 //
329	WP(C)/0038547/2020	BIJAY KUMAR BEHERA	BIMBISAR DASH	//

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0038548/2020	DR.PARTHASARATHI MISHRA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0038549/2020	MANORANJAN SWAIN	MAHENDRA KU. SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0038550/2020	MANORANJAN ROUT	S.K.NAYAK (2)	//
		VS	VS	0
		COMMISSIONER OF ENDOWMENTS, ODISHA		//
333	WP(C)/0038551/2020	BISHNU CHARAN DHAL	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0038552/2020	RITESH PATEL	Braja Mohan Sarangi	//
		VS	VS	0
		R.T.O., SUNDARGARH		//
335	WP(C)/0038553/2020	RITESH PATEL	Braja Mohan Sarangi	//
		VS	VS	0
		R.T.O., SUNDARGARH		//
336	WP(C)/0038554/2020	KANHU CHARAN SWAIN	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0038555/2020	RITESH PATEL	Braja Mohan Sarangi	//
		VS	VS	0
		R.T.O., SUNDARGARH		//
338	WP(C)/0038556/2020	SK.AMZAT	D.DAS	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0038557/2020	BASUDEV DIGAR	MANOJ KUMAR PATI	//
		VS	VS	0
		THE ZONAL MANAGER BANK OF INDIA		//
340	WP(C)/0038558/2020	PRAVASH CHANDRA JOSHI	KABIR KUMAR JENA	//
		VS	VS	0

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
341	WP(C)/0038559/2020	STATE OF ODISHA M/S. VAISHNODEVI HIGHWAY FUELS, SH-10, BUNISARANGH	B.M.SARANGI	//
		VS	VS	0
342	WP(C)/0038560/2020	CHAIRMAN CUM MANAGING DIRECTOR, BHARAT PETROLEUM CORPORATION LTD GOKULA PATRA	NIRANJAN LENKA	//
		VS	VS	0
343	WP(C)/0038561/2020	STATE OF ODISHA ABIL MALI	KABIR KUMAR JENA	//
		VS	VS	0
344	WP(C)/0038562/2020	STATE OF ODISHA BHAGIRATHI HANSDAH	MANOJ KUMAR PATI	//
		VS	VS	0
345	WP(C)/0038563/2020	THE ZONAL MANAGER BANK OF INDIA BASANTA KUMAR PATI	NIRMAL CHANDRA DAS	//
		VS	VS	0
346	WP(C)/0038564/2020	STATE OF ODISHA CHAKRADHAR BISWAL	B.M.SARANGI	//
		VS	VS	0
347	WP(C)/0038565/2020	JUNIOR ENGINEER, TATA POWER LTD. KANAS. PURI TRINATH PUJARI	SURESH KUMAR CHOUDHURY	//
		VS	VS	0
348	WP(C)/0038566/2020	COMMISSIONER OF ENDOWMENTS BBSR SULOCHANA NAYAK	SURESH KUMAR CHOUDHURY	//
		VS	VS	0
349	WP(C)/0038567/2020	STATE OF ODISHA BIDYADHAR NAYAK	L.N.RAYATSINGH	//
		VS	VS	0
350	WP(C)/0038568/2020	STATE OF ODISHA PUSPANJALI NAYAK	SHASHI BHUSAN JENA	//
		VS	VS	0
351	WP(C)/0038569/2020	STATE OF ODISHA NILAMADHABA PATTNAIK	SHASHI BHUSAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
352	WP(C)/0038570/2020	SATYABADI PRADHAN VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// () //
353	WP(C)/0038571/2020	DURBAKSHYA BASTIA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// () //
354	WP(C)/0038572/2020	BIJAYALAKSHMI PANDA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// () //
355	ABLAPL/0016505/2020	LIPU @ SUJIT KUMAR ROUT VS STATE OF ODISHA	P.R.SINGH VS	DHENKANAL TOWN /130 /2016 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL(Dhenkanal) GR/0000497/2016
356	ABLAPL/0016506/2020	AGASTA @ AGASTI MAHARANA VS STATE OF ODISHA	PITAMBAR JENA VS	HARICHANDANPUR /130 /2020 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0001857/2020
357	ABLAPL/0016507/2020	NAVRATAN BOTHRA VS STATE OF ODISHA	SUMAN MODI VS	//0 () //
358	ABLAPL/0016508/2020	BULU SAHOO VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	MADHUPATNA /279 /2020 J.M.F.C,CUTTACK(Cuttack) GR/0001560/2020
359	ABLAPL/0016509/2020	TUKUNA DAS @ TUKUN DAS VS STATE OF ODISHA	PRAGYAN PRASANJITA SAHOO VS	PARJANG /365 /2020 J.M.F.C,PARJANG(Dhenkanal) CT/0000048/2020
360	ABLAPL/0016510/2020	MANOJ MAHAKUD @ MANOJ GOPE VS STATE OF ODISHA	ASIT KUMAR CHAUDHURY VS	BARBIL /150 /2020 J.M.F.C.-CIVIL JUDGE (JD),BARBAIL(Kendujhar) GR/0000552/2020
361	ABLAPL/0016511/2020	NANDA KISHORE BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA (2) VS	CHANDRASEKHARPUR /429 /2018 S.D.J.M.,BHUBANESWAR(Khordha *) CT/0004643/2018
362	ABLAPL/0016512/2020	SADAB KHAN VS STATE OF ODISHA	L.BHUYAN VS	KHANTAPADA /359 /2020 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000939/2020
363	ABLAPL/0016513/2020	SUBHENDU KUMAR NAYAK	MANAS CHAND	//0

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
364	ABLAPL/0016514/2020	STATE OF ODISHA KRUPASINDHU NAYAK	MANAS CHAND	// / /0
		VS	VS	()
365	ABLAPL/0016515/2020	STATE OF ODISHA MANAS RANJAN RAY @ MANAS KUMAR RAY	DIBYA JYOTI SAHOO	// BALICHANDRAPUR /359 /2020
		VS	VS	J.M.F.C.,CHANDIKHOLE(Jajapur *)
366	ABLAPL/0016516/2020	STATE OF ODISHA LAXMIDHAR MURMU	RAMDAS ACHARY	CT/0001757/2020 MANCHESWAR P.S. /404 /2020
		VS	VS	S.D.J.M.,BHUBANESWAR(Khordha *)
367	ABLAPL/0016517/2020	STATE OF ODISHA SANJAY MOHAPATRA	RAJIB LOCHAN PATTNAIK	CT/0005259/2020 JALESWAR /404 /2020
		VS	VS	J.M.F.C,JALESWAR(Baleshwar)
368	ABLAPL/0016518/2020	STATE OF ODISHA NIRMAL SAHOO @ NIRMAL KUMAR SAHOO	PRASANTA KUMAR SAHOO	CT/0000906/2020 KAMAKHYANAGAR /376 /2020
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHYANAGAR(Dhenkanal)
369	ABLAPL/0016519/2020	STATE OF ODISHA SANGITA SAHOO	RABINDRANATH PRUSTY	GR/0000628/2020 PATTAMUNDAI /521 /2020
		VS	VS	J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAMUNDAI(Kendrapara *)
370	ABLAPL/0016520/2020	STATE OF ODISHA BISESWAR MOHAPATRA	RAJIB LOCHAN PATTNAIK	GR/0000521/2020 JALESWAR /404 /2020
		VS	VS	J.M.F.C,JALESWAR(Baleshwar)
371	ABLAPL/0016521/2020	STATE OF ODISHA ROSAN KUMAR MOHANTA	PARTHA SARATHI DAS	CT/0000906/2020 TURUMUNGA /88 /2019
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)
372	ABLAPL/0016522/2020	STATE OF ODISHA SARAT CHANDRA MAHANTA @ SARATA CHANDRA MOHAPATRA	NDR MOHAPATRA	GR/0001075/2019 HARICHANDANPUR /132 /2020
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar)
373	ABLAPL/0016523/2020	STATE OF ODISHA ARUNA KUMAR PRADHANA	SURYAKANTA DWIBEDI	GR/0001873/2020 DASPALLA /179 /2020
		VS	VS	J.M.F.C.,DASAPALLA(Nayagarh *)
374	ABLAPL/0016524/2020	STATE OF ODISHA SANJULATA @ SANJUKTA SWAIN	J.K.KHANDAYATRAY	GR/0000268/2020 TANGI (KHURDA) /375 /2020
		VS	VS	J.M.F.C,TANGI(Khordha *)

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
375	ABLAPL/0016525/2020	STATE OF ODISHA CHHOTU @ KUMAR PRASANT MALLICK @ PRASANT KUMAR MALLICK VS	PRASANT KUMAR MALLICK VS	GR/0000536/2020 SAHID NAGAR P.S. /523 /2018 S.D.J.M.,BHUBANESWAR(Khordha *)
376	ABLAPL/0016526/2020	STATE OF ODISHA PRAMOD SAMAL VS	B.N.SAMANTARAY VS	CT/0005435/2018 KENDRAPARA /291 /2020 S.D.J.M.,KENDRAPARA(Kendrapara *)
377	ABLAPL/0016527/2020	STATE OF ODISHA SARADA PRASAD DAS VS	SAMIR KUMAR MULIA VS	GR/0001732/2020 TIRTOL /464 /2020 JMFC-CUM-CIVIL JUDGE, TIRTOL(Jagatsinghapur *)
378	ABLAPL/0016528/2020	STATE OF ODISHA SUMANTA MOHAPATRA VS	NARESH CHANDRA JENA VS	GR/0000442/2020 MAHILA P.S. BUXIBAZAR /107 /2020 S.D.J.M.,CUTTACK SADAR(Cuttack)
379	ABLAPL/0016529/2020	STATE OF ODISHA AKSHAYA KUMAR SETHI VS	R.K.BARIK VS	GR/0001496/2020 ADVA /65 /2020 DISTRICT AND SESSIONS JUDGE,GAJAPATI(Gajapati *)
380	ABLAPL/0016530/2020	STATE OF ODISHA KHAGENDRA JENA VS	MANOJ KUMAR PATI VS	GR/0000039/2020 RAIBANIA /75 /2020 SPL.JUDGE,BALASORE(Baleshwar)
381	ABLAPL/0016531/2020	STATE OF ODISHA SUBRAMANYU @ DASARATH MAINSAL VS	UDIT RANJAN JENA VS	Spl/0000314/2020 BOUDH /305 /2020 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh *)
382	ABLAPL/0016532/2020	STATE OF ODISHA PRAKASH SENAPATI VS	SIDHARTHA DAS VS	CT/0000778/2020 MANGALA BAG /310 /2020) //
383	ABLAPL/0016533/2020	STATE OF ODISHA FAKIRA PADHAN VS	ALOK KUMAR PANDA VS	BINIKA /120 /2018) //
384	ABLAPL/0016534/2020	STATE OF ODISHA SUDHIR GOCHHAYAT VS	RAJESH KUMAR MAHAPATRA VS	ANGUL TOWN /1406 /2020) //
385	ABLAPL/0016535/2020	STATE OF ODISHA SUNIL KUMAR BASANTIA VS STATE OF ODISHA	A.K.SAHOO VS	MARSHAGHAI /326 /2020) //

ORISSA HIGH COURT

FILING REPORT AS ON :30/12/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
386	ABLAPL/0016536/2020	RAJ KISHORE SWAIN VS STATE OF ODISHA	CHIRANJAYA MOHANTY VS	CHANDRASEKHARPUR /458 /2020 () //
387	ABLAPL/0016537/2020	PRADEEP AGRAWAL VS STATE OF ODISHA	SIBA PRASAD SWAIN VS	KHARIAR /345 /2020 () //
388	ABLAPL/0016538/2020	RINKU JALLY @ RANJAN KUMAR JALLY VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	KHURDA ROAD G.R.P.S. /83 /2020 () //
389	ABLAPL/0016539/2020	BAPI PANIGRAHI @ LALIT MOHAN PANIGRAHI VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	LAXMISAGAR P.S. /304 /2020 () //
390	ABLAPL/0016540/2020	ANUP PANDA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	JEYPORE VIGILANCE /17 /2019 () //
391	ABLAPL/0016541/2020	NARENDRA KUMAR PRAHARAJ VS STATE OF ODISHA	SIDHESWAR RATH VS	//0 () //
392	WPC(OAC)/0003286/2000	DILLIP KUMAR PRADHAN VS STATE OF ODISHA	M/S. JAYANT KUMAR RATH VS	// () //
393	CONTC(CPC)/0000211/2011	SEPHALI LENKA VS STATE OF ODISHA	K.K.SWAIN VS	// () //

ORISSA HIGH COURT

MISC CASES FILED on :30/12/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	28/2020 CONTC(CPC)/211/2011	SEPHALI LENKA-MP	K.K.SWAIN
2	30/2020 FA/297/1996	UNION OF INDIA-MP	M/S.BIJAY PAL
3	31/2020 FA/291/1996	IMFA-MP	M/S.ASHOK MUKHERJEE
4	107/2020 SA/62/1997	GOLEKH-MP	BISWAJIT MOHAPATRA
5	111/2020 RFA/5/2009	NISAMANI BEWA-MP	M/S.BIDYADHAR MISHRA
6	112/2020 RFA/196/2008	DURGA CHARAN LENKA-MP	M/S.BAISHNAB CH.DAS,M/S.P.BEHERA,D.CHAKRABARTY
7	145/2020 MATA/121/2020	SARAT CHANDRA PRADHAN-MP	BASUDEV PUJARI
8	146/2020 MATA/121/2020	SARAT CHANDRA PRADHAN-MP	BASUDEV PUJARI
9	536/2020 RSA/17/2019	SHRIMATI MEHER-MP	SURYAKANTA DWIBEDI
10	560/2020 RVWPET/343/2020	THE COMMISSIONER OF SALES TAX,(CT AND GST),ODISHA-MP	ADARSH KUMAR
11	561/2020 RVWPET/342/2020	CHIEF EXECUTIVE OFFICER,URBAN CO-OPERATIVE BANK,BHEEMANGLI MAJHI	KHEILAN MARI MAJHI
12	562/2020 RVWPET/345/2020	CHIEF GENERAL MANAGER, STATE BANK OF INDIA-MP	DEBI PRASAD SARANGI
13	699/2020 CMP/718/2020	PRAFULLA KUMAR BARIK-MP	ANAM CHARAN PANDA
14	700/2020 CMP/719/2020	PRADYUMNA KUMAR SAHOO-MP	S.K.NAYAK(2)
15	775/2020 FAO/755/2020	ALAKA DAS-MP	S.PATTANAIK
16	776/2020 FAO/756/2020	MANAGING COMMITTEE OF JAYA JAGANNATH HIGH SCHOOL-MP	SIDHANT PATTANAIK
17	777/2020 FAO/467/2020	SRIRAM GENERAL INSURANCE CO. LTD.-MP	M/S.G.P.DUTTA
18	778/2020 FAO/467/2020	SRIRAM GENERAL INSURANCE CO. LTD.-MP	M/S.G.P.DUTTA
19	779/2020 FAO/301/2011	O.I.CO.LTD-MP	M/S.D.P.DASH
20	780/2020 FAO/640/2020	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.-MP	M.P.DUTTA
21	781/2020 FAO/611/2020	THE MANAGER LEGAL, M/S. SHRIRAM G.I.CO. LTD.-MP	GIRIJA PRASAD DUTTA
22	782/2020 FAO/675/2020	BRANCH MANAGER, ORIENTAL INSURANCE CO.-MP	PRASANTA KUMAR MAHALI
23	1251/2020 CRLA/647/2020	TUKUNA @ PRATAP BARIK-MP	MANORANJAN PADHY
24	1252/2020 CRLA/647/2020	TUKUNA @ PRATAP BARIK-MP	MANORANJAN PADHY
25	1253/2020 CRLA/648/2020	PRASAN KUMAR PATRA-MP	ASHWINI KUMAR DAS
26	1254/2020	TUKUNA @ PRATAP BARIK-MP	MANORANJAN PADHY

27	CRLA/647/2020 1255/2020	SUDURU@SUDARSAN GOUDA-MP	M/S.ASHOK DAS
28	CRLA/473/2014 1256/2020	KRISHNA BARIK@RAHUL-MP	M/S.PARTHA SARATHI DAS
29	CRLA/286/2018 1257/2020	SADAN SINGH GAGARIA-MP	M/S.L.BHUYAN
30	CRLA/104/2016 1258/2020	PRADEEP NAYAK-MP	M/S.P.K.PADHI
31	CRLA/358/2013 1289/2020	NIVEDITA PADHI-MP	GOURI MOHAN RATH
32	CRLMC/1842/2020 1290/2020	DAMA@SUSHIL KUMAR MOHAPATRA-MP	SIDHESWAR MOHANTY
33	CRLMC/1847/2020 1291/2020	RAJENDRA KUMAR SAHOO-MP	DINESH KUMAR MOHANTY
34	CRLMC/1846/2020 1292/2020	BISWAJIT PATTNAYAK@ PATTNAIK-MP	B.S.RAYAGURU
35	CRLMC/1849/2020 1322/2020	MANOJ KUMAR MISHRA-MP	RAJIB LOCHAN PATTNAIK
36	BLAPL/5277/2020 1323/2020	BIDYADHAR ROUT @ BIDIA-MP	PRASANTA KUMAR SAHOO
37	BLAPL/7158/2020 1324/2020	M.DANDA PATRA-MP	SIDHARTHA DAS
38	BLAPL/7778/2020 1444/2020	LAIBAN PAIKACHANDAN @ LAEBAN-MP	SUSIL KUMAR MOHAPATRA
39	MACA/812/2020 1445/2020	LAIBAN PAIKACHANDAN @ LAEBAN-MP	SUSIL KUMAR MOHAPATRA
40	MACA/812/2020 1446/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
41	MACA/813/2020 1447/2020	PRAVAT KUMAR SATAPATHY-MP	SATYABRATA MOHANTY
42	MACA/814/2020 1448/2020	PRAVAT KUMAR SATAPATHY-MP	SATYABRATA MOHANTY
43	MACA/814/2020 1449/2020	PRAVAT KUMAR SATAPATHY-MP	SATYABRATA MOHANTY
44	MACA/814/2020 1450/2020	MANAGER CLAIMS, M/S TATA AIG GENERAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
45	MACA/613/2020 1451/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
46	MACA/594/2020 1452/2020	THE DIVISIONAL MANAGER,(LEGAL), M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
47	MACA/726/2020 1454/2020	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
48	MACA/664/2020 1455/2020	THE ORIENTAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
49	MACA/766/2020 1456/2020	THE DIVISIONAL MANAGER, M/S. SRIRAM GENERAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
50	MACA/786/2020 1457/2020	THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	G.P.DUTTA
51	MACA/806/2020 1459/2020	ORIENTAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
52	MACA/767/2020 1460/2020	THE DIVISIONAL MANAGER, M/S ORIENTAL INSURANCE COMPANY LTD.-MP	PRASANTA KUMAR MAHALI
53	MACA/797/2020 1461/2020	THE DIVISIONAL MANAGER, M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	G.P.DUTTA
54	MACA/808/2020 1892/2020	DR. KARI BENU GOPAL PATRO-MP	DR. J.K.LENKA
55	WA/821/2020 16442/2020	GAYATRI SAHOO-MP	KHIROD K.ROUT
56	WP(C)/38326/2020 16443/2020	TUKU KUND-MP	NIRMAL RANJAN ROURAY
57	WP(C)/38332/2020 16444/2020	SURESH KUMAR PRADHAN-MP	SHASHI BHUSAN JENA
	WP(C)/38337/2020		

58	16445/2020 WP(C)/38340/2020	BUDHADEBA BEHERA-MP	SHASHI BHUSAN JENA
59	16446/2020 WP(C)/38342/2020	RAJALAXMI DASH-MP	SHASHI BHUSAN JENA
60	16447/2020 WP(C)/38343/2020	PRABIR KUMAR DASH-MP	SASHI BHUSAN JENA
61	16448/2020 WP(C)/38344/2020	SATYAPRIYA KHUNTIA-MP	SHASHI BHUSAN JENA
62	16449/2020 WP(C)/38348/2020	SANTOSH KUMAR DALAI-MP	SHASHI BHUSAN JENA
63	16450/2020 WP(C)/38350/2020	PRAMOD KUMAR PADHAN-MP	SASHI BHUSAN JENA
64	16451/2020 WP(C)/38354/2020	PRASANTA KUMAR DASH-MP	SASHI BHUSAN JENA
65	16452/2020 WP(C)/38358/2020	LAXMIDHAR PATRA-MP	SASHI BHUSAN JENA
66	16453/2020 WP(C)/38355/2020	RUPESH KUMAR PRADHAN-MP	SHASHI BHUSAN JENA
67	16454/2020 WP(C)/38360/2020	M/S. BASANTI ELECTRICAL AND CONSTRUCTION, JAIPUR	CHANDRA KUMAR SAMAL
68	16455/2020 WP(C)/38361/2020	M/S MINERALS TRADER, BHUBANESWAR-MP	IPSIT AROBIND ACHARYA
69	16456/2020 WP(C)/38367/2020	INDIRA SATAPATHY-MP	TRILOCHAN PANIGRAHI
70	16457/2020 WP(C)/38383/2020	UGRASEN GUNTHA-MP	S.C.CHOUDHURY
71	16458/2020 WP(C)/38387/2020	GOPINATH HANTAL-MP	S.C.CHOUDHURY
72	16459/2020 WP(C)/38393/2020	DUTI GHADIA-MP	B.S.TRIPATHY
73	16460/2020 WP(C)/38396/2020	SADANANDA KANHAR-MP	GYANA RANJAN SETHI
74	16461/2020 WP(C)/38406/2020	NIRAKARA MAJHI-MP	SIDHESWAR MALLIK
75	16462/2020 WP(C)/38408/2020	KRUSHNA CHANDRA JENA-MP	SUVASISH PATTANAIAK
76	16463/2020 WP(C)/38414/2020	KALYANI SWAIN-MP	KRISHNA CHANDRA SAHU
77	16464/2020 WP(C)/38415/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
78	16465/2020 WP(C)/38415/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
79	16466/2020 WP(C)/38417/2020	MURCHHANA CHAKRA-MP	SHASHI BHUSAN JENA
80	16467/2020 WP(C)/38416/2020	TAPASWINI NAYAK-MP	KRISHNA CHANDRA SAHU
81	16468/2020 WP(C)/38418/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
82	16469/2020 WP(C)/38418/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
83	16470/2020 WP(C)/38419/2020	NIHAR RANJAN MISHRA-MP	SHASHI BHUSAN JENA
84	16471/2020 WP(C)/38422/2020	ITISHREE PARIDA-MP	SHASHI BHUSAN JENA
85	16472/2020 WP(C)/38421/2020	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
86	16473/2020 WP(C)/38423/2020	SAGARIKA ACHARYA-MP	SHASHI BHUSAN JENA
87	16474/2020 WP(C)/38421/2020	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
88	16475/2020 WP(C)/38427/2020	JAGABANDHU PATRA-MP	BIJAYA KUMAR PARIDA (2)
89	16476/2020	PRABHUDAYAL AGRAWAL-MP	PRAVA RANJAN MISHRA

90	WP(C)/38428/2020 16477/2020	ADAITA MOHARANA-MP	SRIKANTA KU.NATH
91	WP(C)/38430/2020 16478/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
92	WP(C)/38432/2020 16479/2020	STATE OF ODISHA-MP	ADDL. GOVT. ADVOCATE
93	WP(C)/38432/2020 16480/2020	PRABHUDAYAL AGRAWAL-MP	PRAVA RANJAN MISHRA
94	WP(C)/38442/2020 16481/2020	M/S.MCNALLY BHARAT ENGINEERING LIMITED-MP	GOURIMOHAN RATH
95	WP(C)/38443/2020 16482/2020	PRABHUDAYAL AGRAWAL-MP	PRAVA RANJAN MISHRA
96	WP(C)/38445/2020 16483/2020	HRUDAYA CHAITAN DAS-MP	JUGAL KISHORE PANDA
97	WP(C)/38467/2020 16484/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
98	WP(C)/9095/2020 16485/2020	BHARATI PRADHAN-MP	JYOTI PRADHAN
99	WP(C)/38469/2020 16486/2020	HARISH CHANDRA PRADHAN-MP	BIMBISAR DASH
100	WP(C)/38472/2020 16487/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
101	WP(C)/9095/2020 16490/2020	BIJAYA KUMAR RAGADA-MP	MR.BIJAYA KUMAR RAGADA (IN PERSON)
102	WP(C)/9095/2020 16491/2020	BINAYAK SAMAL-MP	KRISHNA CHANDRA SAHU
103	WP(C)/36321/2020 16492/2020	MITRABHANU SA-MP	M/S.B.C.MOHARANA
104	WP(C)/16511/2011 16493/2020	PRASANNA KUMAR PARIDA-MP	R.C.SWAIN
105	WP(C)/38481/2020 16494/2020	HRUSHIKESH BALIARSINGH-MP	PRAKASH K.MISHRA
106	WP(C)/38482/2020 16495/2020	BHARATIYA BIKASH PARISAD-MP	G.P.JENA
107	WP(C)/32955/2020 16496/2020	SANATANA SAHOO-MP	ASOK MOHANTY
108	WP(C)/29172/2020 16497/2020	ASHUTOSHA SARANGI-MP	SRINIVAS MOHANTY
109	WP(C)/38489/2020 16499/2020	RAKESH SAHU-MP	SAILABALA JENA, G.N.SAHU
110	WP(C)/31364/2020 16500/2020	BANALATA ROUT-MP	SUVASHISH PATTANAIAK
111	WP(C)/38495/2020 16502/2020	BIRAJA SANKAR MISHRA-MP	NIRMAL CHANDRA MOHANTY
112	WP(C)/38505/2020 16504/2020	DIBYARANJAN DASH-MP	SHASHI BHUSAN JENA
113	WP(C)/38530/2020 16505/2020	FAKIRA CHARAN SETHI-MP	ANUP UDAYA SENAPATI
114	WP(C)/38537/2020 16506/2020	D.C.PRADHAN-MP	DAYANIDHI MOHANTY
115	WP(C)/38536/2020 16507/2020	MD.ZAHEER ALLAM KHAN-MP	HEMANTA KUMAR TRIPATHY
116	WP(C)/38542/2020 16508/2020	SUVENDU KUMAR SATAPATHY-MP	SAMEER KUMAR DAS
117	WP(C)/38544/2020 16509/2020	NIRUPAMA ROUT-MP	DIGAMBARA MISHRA
118	WP(C)/38546/2020 16510/2020	DR.PARTHASARATHI MISHRA-MP	SAMEER KUMAR DAS
119	WP(C)/38548/2020 16511/2020	MANORANJAN ROUT-MP	S.K.NAYAK (2)
120	WP(C)/38550/2020 16512/2020	SK.AMZAT-MP	D.DAS
	WP(C)/38556/2020		

121	16513/2020 WP(C)/38557/2020	BASUDEV DIGAR-MP	MANOJ KUMAR PATI
122	16514/2020 WP(C)/38559/2020	M/S. VAISHNODEVI HIGHWAY FUELS, SH-10, SUNDARGARH-MP	B.N.MRANGI
123	16515/2020 WP(C)/38562/2020	BHAGIRATHI HANSDAH-MP	MANOJ KUMAR PATI
124	16516/2020 WP(C)/38563/2020	BASANTA KUMAR PATI-MP	NIRMAL CHANDRA DAS
125	16517/2020 WP(C)/38564/2020	CHAKRADHAR BISWAL-MP	B.M.SARANGI
126	16518/2020 WP(C)/38568/2020	PUSPANJALI NAYAK-MP	SHASHI BHUSAN JENA
127	16519/2020 WP(C)/38570/2020	SATYABADI PRADHAN-MP	ANANTA NARAYAN PATTANAYAK
128	16520/2020 WP(C)/38571/2020	DURBAKSHYA BASTIA-MP	ANANTA NARAYAN PATTANAYAK
129	4/2020 TA/19/1999	M/S.D.F.T.PVT.LTD-MP	
130	302/2020 CONTC/2382/2019	DURYODHAN CHANDAN-MP	
131	303/2020 CONTC/1341/2017	MD.MOINUDDIN-MP	
132	304/2020 CONTC/4178/2020	BINAYA KUMAR PARIDA-MP	
133	305/2020 CONTC/4798/2020	WORKMEN,ORISSA TELECOM MICROWAVE MAZDOOR SANGH-MP	
134	1453/2020 MACA/803/2017	DIVISIONAL MANAGER,M/S.NEW INDIA ASSURANCE CO.LTD-MP	
135	1458/2020 MACA/688/2018	THE DIVISIONAL MANAGER,M/S.BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.-MP	
136	16488/2020 WP(C)/20636/2020	PABANESWAR TANDI-MP	
137	16489/2020 WP(C)/20633/2020	SANTOSH KUMAR MOHANTY-MP	
138	16498/2020 WP(C)/27500/2020	LOKANATH MOHANTA-MP	
139	16501/2020 WP(C)/35135/2020	AJAY KUMAR DAS-MP	
140	16503/2020 WP(C)/37408/2020	M/S.MINERALS TRADER-MP	